

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-799
ANSWERED ON- 22/07/2022

PROMOTION OF INDIAN HANDICRAFTS

799. SHRI HARNATH SINGH YADAV:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has taken steps to promote Indian handicrafts globally;
- (b) if so, the details thereof;
- (c) the details of assistance extended to support and promote handicrafts, State/UT-wise and scheme-wise;
- (d) whether Government has provided any platform/network for artisans to connect to promote handicrafts globally; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): Government of India takes several steps to promote Indian handicraft globally. It provides Grant-in-aid to eligible implementing agencies for organizing various international marketing events and also facilitate selected artisans to participate in important global marketing events. During the last three years 105 international marketing events including Reverse buyer-seller meets have been organized benefitting a large number of artisans/exporters directly.

(c): The details of assistance extended under National Handicrafts Development Programme and Comprehensive Handicrafts Cluster Development Scheme to support and promote handicrafts State/UT and scheme wise is enclosed in annexure-I.

(d) & (e): Ministry of Textiles is developing a web portal in collaboration with Ministry of Electronics and Information Technology (MeitY) to provide marketing platform to artisans to make their presence globally. Further, virtual marketing events have also been organized to provide direct marketing platform to artisans.

Annexure referred to the reply of part (c) of Rajya Sabha Unstarred Question No. 799 to be answered on 22.07.2022

State-wise funds released during the last three years under National Handicrafts Development Programme (NHDP) and Comprehensive Handicrafts Cluster Development Scheme (CHCDS).

Sl. NO.	State-wise /UT-wise	Amount (Rs. in Lakhs)	
		NHDP	CHCDS
1.	A & N Islands	102.82	- (*)
2.	Andhra Pradesh	1,312.22	129.09
3.	Arunachal Pradesh	175.23	-
4.	Assam	1,094.14	-
5.	Bihar	582.08	-
6.	Chandigarh	77.81	-
7.	Chhattisgarh	341.15	-
8.	Delhi	7,769.49	-
9.	Goa	59.89	-
10.	Gujarat	1,722.57	-
11.	Haryana	402.1	-
12.	Himachal Pradesh	694.98	569.54
13.	Jammu and Kashmir	636.46	596.45
14.	Jharkhand	590.01	-
15.	Karnataka	668.35	-
16.	Kerala	472.16	-
17.	Ladakh	60.35	60.75
18.	Madhya Pradesh	1,287.41	1,000.58
19.	Maharashtra	637.00	-
20.	Manipur	1,051.60	-
21.	Meghalaya	261.46	-
22.	Mizoram	131.44	-
23.	Nagaland	330.59	-
24.	Odisha	908.58	545.98
25.	Puducherry	246.39	-
26.	Punjab	949.04	-
27.	Rajasthan	1,660.09	2,636.98
28.	Sikkim	161.38	-
29.	Tamil Nadu	700.87	-
30.	Telangana	483.36	163.67
31.	Tripura	202.63	-
32.	Uttar Pradesh	4,911.37	605.36
33.	Uttarakhand	519.78	-
34.	West Bengal	747.44	-
35.	All India	699.72	-
	Total	32,651.96	6,308.4

(-) * Under CHCDS, the fund sanctioned to only those States from which viable proposals have been received.
